

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3378/2019

(Arising out of impugned final judgment and order dated 17-01-2019 in CRL.APPEAL No. 6390/2010 passed by the High Court Of Judicature At Allahabad)

RAM BILASH BHAGAT & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and Interim Relief and
IA No.61022/2019-EXEMPTION FROM FILING O.T.)

Date : 22-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s)

Mr. P. V. Yogeswaran, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated on behalf of the petitioner(s),
post the matter after two weeks.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER